

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34.

IA-1186/2020 IN
C.P. (IB)/1712(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 20.09.2022

NAME OF THE PARTIES:

Vidarbha Diagnostics Pvt Ltd

Vs

Vijay Engineering Enterprises Pvt Ltd

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Minita Raja, Resolution Professional present. Mr. Sandeep Bajaj, Ms. Aakanksha Nehra and Mr. Ajay Sharma, Ld. Counsel for the Resolution Applicant present.
2. **IA-1186/2020:** This is an application filed by Resolution Professional for approval of resolution plan.
3. List this matter for hearing on **17.10.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)